

I request that the above steps may be taken immediately to improve the facilities being provided by Simla Station of the All India Radio.

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE):** I will give full sympathetic considerations to all these suggestions. Detailed reply will be sent to him.

(Interruptions.)

सध्यक्ष महोदय : आपने तो दोनों को राजी कर लिया ।

That also will receive very sympathetic consideration.

(iii) **STRIKE BY EMPLOYEES OF GENERAL INSURANCE CORPORATION OF INDIA.**

**SHRI K. A. RAJAN (Trichur):** Under Rule 377, I am making a statement.

Through you I would like to draw the attention of the Finance Minister and Government of India to the fact that the 24,000 Class III and Class IV employees of General Insurance Corporation of India had observed several token strikes in the month of October/November, 1980 and are now going on an indefinite strike as a protest against the total deadlock in the negotiations and the refusal of the General Insurance Corporation management and the Government to protect their existing rights and privileges, and particularly the Dearness Allowance neutralization. As a matter of fact the General Insurance Corporation management was called by the Labour Ministry for the conciliatory proceedings which the Corporation through Finance Ministry boycotted on 22nd September, 1980 and published unilaterally the Service conditions of the employees by an Extra Gazette Notification of the Government of India on 30th September, 1980, by which the wages of the employees are reduced to the maximum extent. Similarly the General Insurance Corporation management had reduced the quantum of Bonus of the employees from 20 per cent to 15 per cent unilaterally and arbitrarily. I, therefore,

draw the attention of Government in respect of the above development in the General Insurance Corporation. I further say that the Prime Minister herself should intervene in the matter and amicably settle the dispute arisen between the General Insurance Corporation management and the employees.

(iv) **MASTER PLAN FOR CAPE CAMORIN**

**SHRI N. DENNIS (Nagercoil):** Mr. Speaker, Sir, Cape Camorin, the southernmost part of our nation has to be developed into an important place of tourist attraction. Thousands of national and international tourists, pilgrims and others are visiting this place daily with the keen interest of seeing the southernmost part of India, the place where the three seas meet, to witness the full view of sunrise and sunset, to see the Vivekananda Memorial rock, the Gandhi memorial building 'Gandhi Mandapam' and other beautiful sceneries of tourist attraction and also for offering worship before the famous 'Bhagavathy Amman' temple. For the promotion of national integration too, this southernmost part of our nation has to be developed. But tourists are handicapped with several obstacles. There is no express train service, no aerodrome, no adequate hotel facilities and there are even no adequate water facilities. So, the Government may be pleased to take immediate steps to remove these difficulties and develop Cape Camorin into a place of International tourist attraction through the implementation of a master plan.

(v) **FAIR PRICE FOR BETEL LEAF PLANTERS IN WEST BENGAL**

**SHRI SATYAGOPAL MISRA (Tamluk):** Mr. Speaker, Sir, thousands of betel leaf planters in West Bengal, particularly in the sub-division of Tamluk in Midnapore District are experiencing a tremendous hardship due to the fact that they are not getting a fair price for their products.

Betel leaves are grown on over 7,00,000 acres in West Bengal. The leaves are mainly grown in Midnapore, Howrah, Nadia, Hooghly, South 24